

- (1) A copy of the Insecticides (Price, Stock Display and Submission of Reports) Order, 1986 (Hindi and English versions) published in Notification No. G.S.R. 71 (E) in Gazette of India dated the 28th January, 1986, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-2190/86].

- (2) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :—

- (a) (i) Review by the Government on the working of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal, for the year 1978-79.
- (ii) Annual Report of the Madhya Pradesh State Agro-Industries Development Corporation Limited; Bhopal, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2191/86].

- (b) (i) Review by the Government on the working of the West Bengal Agro-Industries Corporation Limited, Calcutta, for the year 1981-82.
- (ii) Annual Report of the West Bengal Agro-Industries Corporation Limited, Calcutta, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-2192/86].

12.06 hrs.

**SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1985-86.**

[English]

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (General) for 1985-86.

12.06 1/2 hrs.

**DEMANDS FOR EXCESS GRANTS (GENERAL); 1983-84**

[English]

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of the Budget (General) for 1983-84.

12.07 hrs.

**STATEMENT RE : FAILURE OF CONSTITUTIONAL MACHINERY IN JAMMU AND KASHMIR**

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. V. NARSIMHA RAO) : Sir, I rise to inform the House that on March, 7, the President of India received a report from Shri Jagmohan, Governor of Jammu and Kashmir, informing of certain political developments in the State whereby the Government of Shri G. M. Shah was reduced to utter minority. The Governor also conveyed his assessment that the law and order and security of the State were under serious threat which was further compounded by the grave political instability. In the circumstances, the Governor reported that he was satisfied that a situation had arisen in which the Government of the state could not be carried on in accordance with the provisions of the Constitution of Jammu